

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'A' BENCH
MUMBAI**

**BEFORE: SHRI M.BALAGANESH, ACCOUNTANT MEMBER
&**

SHRI AMARJIT SINGH, JUDICIAL MEMBER

**ITA No.513/Mum/2017
(Assessment Year :2011-12)**

M/s. Asis Global Ltd., A Wing, 2 nd Floor Mhatre Pen Building Senapati Bapat Marg Dadar (W) Mumbai – 400 028	Vs.	Dy. Commissioner of Income Tax, Circle 6(1) Mumbai Aayakar Bhavan M.K.Road, Mumbai – 400 020
PAN/GIR No.AACD3734B		
(Appellant)	..	(Respondent)

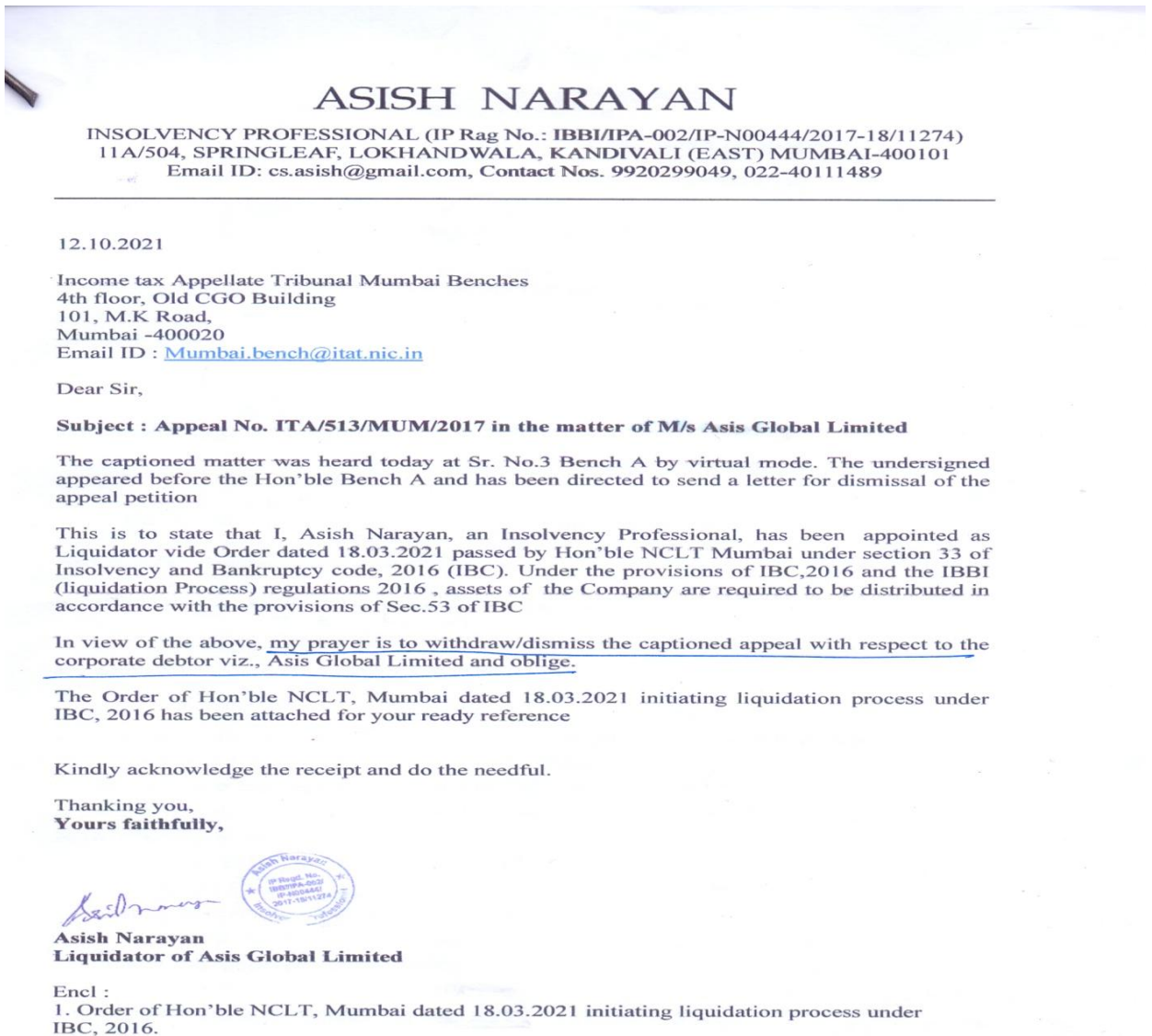
Assessee by	Shri Asis Narayan
Revenue by	Shri Mehul Jain
Date of Hearing	20/10/2021
Date of Pronouncement	20/10/2021

आदेश / ORDER

PER M. BALAGANESH (A.M):

This appeal in ITA No.513/Mum/2017 for A.Y.2011-12 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-12, Mumbai in appeal No.CIT(A)-12/DCIT-6(1)(2)/66/15-16 dated 01/11/2016 (Id. CIT(A) in short) against the order of assessment passed u/s.143(3) of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 28/03/2014 by the Id .Dy. Commissioner of Income Tax, Circle 6(1), Mumbai (hereinafter referred to as Id. AO).

2. Shri Asis Narayan, an Insolvency Professional who has been appointed as Liquidator vide order dated 18/03/2021 passed by the Hon'ble National Company Law Tribunal, Mumbai (NCLT) u/s.33 of Insolvency and Bankruptcy code, 2016 (IBC) filed a letter dated 12/10/2021 stating that the assessee company is under the process of liquidation and accordingly, prayed for withdrawal of the appeal. The letter dated 12/10/2021 is reproduced hereinbelow:-



3. In view of the above, the appeal of the assessee is hereby dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in open Court on 20/10/2021.

Sd/-
(AMARJIT SINGH)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 20/10/2021
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai